NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP(CAA) No.11/Chd/Hry/2017

In the matter of:

M/s Surya Global Steel Tubes Ltd. ...Petitioner Company No.1

And

M/s Surya Roshni Ltd. ...Petitioner Company No.2

Present: Mr. Atul V. Sood, Advocate for petitioner-companies.

No time left, adjourned to 22.11.2017 for arguments.

Sd/-(Justice R.P. Nagrath) Member (Judicial)

October 27, 2017